COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 194 OF 2017 & IA NO. 490 OF 2017

Dated: 17th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Sai Service Private Limited Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor

Ms. Suruchi Thapar Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

<u>ORDER</u>

Admit. Mr. Buddy A. Ranganadhan appears on behalf of Respondent No.1.

List the matter on <u>24.10.2017</u>. In the meantime, learned counsel for the respondents may file reply on or before 15.09.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson